

**GOVERNMENT OF INDIA
ENVIRONMENT AND FORESTS
LOK SABHA**

UNSTARRED QUESTION NO:480

ANSWERED ON:28.07.2010

RELEASE OF FUNDS

Kashyap Shri Virender;Thakur Shri Anurag Singh

Will the Minister of ENVIRONMENT AND FORESTS be pleased to state:

- (a) whether the Union Government has received various proposals for release of funds from the State Government of Himachal Pradesh during the last three years and the current year;
- (b) if so, the details thereof;
- (c) the details of funds released for different projects so far;
- (d) the number of proposals for release of funds still pending alongwith the reasons for pendency; and
- (e) the time by which these proposals are likely to be cleared?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) FOR ENVIRONMENT AND FORESTS(SHRI JAIRAM RAMESH)

(a)to(c) The details of various proposals received from the State Government of Himachal Pradesh during the last three years and current year and funds released under various schemes of Ministry of Environment and Forests are given as under

Sl.No.	Name of Scheme	Amount Released (Rs. In Lakh)			
		2007-08	2008-09	2009-10	2010-11

1	Wetlands	40.00	30.19	0.77	0.00
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2	Intensification of Forest Management	124.06	260.96	281.99	0.00
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3	Integrated Development of Wild Life Habitats	233.00	241.98	265.92	166.93
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4	Central Zoo Authority	0.00	91.71	0.00	0.00
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5	Assistance for Abatement of Pollution	26.23	0.00	0.00	7.02
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6	ENVIS	4.10	3.24	0.00	0.00
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7	National Afforestation Programme	743.31	672.00	359.04	0.00
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8	Animal Welfare	0.51	1.85	0.00	0.00
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(d)&(e)Only two proposals under the scheme of Animal Welfare are pending for non submission of required document by the State

Government of Himachal Pradesh. No specific time frame has been set for disposal/clearance of such proposals. As and when the state government submits the required documents the proposals will be cleared.